

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
STARRED QUESTION NO- # *224
TO BE ANSWERED ON- 23/03/2022

PM JANJATIYA VIKAS MISSION

*224 # Dr. KIRODI LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Janjatiya Mission in the country and if so, the details thereof and the aims and objectives of this Mission;
- (b) whether the said Mission is formulated by merging of various existing schemes and if so, the details thereof;
- (c) the number of extremely backward tribal dominated districts targeted under this Mission;
- (d) the estimated number of tribes in remote areas of the country, including Rajasthan, who will be provided employment opportunities under this Mission; and
- (e) the additional steps taken Government for the welfare of tribal people living in extremely backward areas?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (e): A Statement is laid down on the Table of the House.

Statement referred to in reply to parts (a) to (e) of RAJYA Sabha Starred Question No.# *224 for answer on 23.03.2022 tabled by Dr. Kirodi Lal Meena regarding ‘PM Janjatiya Vikas Mission’.

(a) & (b): Government has approved the scheme ‘Pradhan Mantri Janjatiya Vikas Mission (PMJVM)’ with a total financial outlay of Rs. 1612.27 crore for implementation during the financial years 2021-22 to 2025-26. PMJVM has been redesigned through the merger and extension of two existing schemes for promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products / Produce”. Tribal Cooperative Marketing Development Federation of India (TRIFED) is the nodal agency for implementation of the Scheme. PMJVM envisions to strengthen tribal entrepreneurship initiatives and to facilitate livelihood opportunities by promoting more efficient, equitable, self-managed, optimum use of natural resources, Agri / NTFP / Non-farm enterprises. The Mission seeks to support the theme of “Vocal for Local by Tribal”. Main aims and objectives of this scheme are as follows:

- i. Providing safety net to Scheduled Tribe Forest dwelling MFP gatherers through procurement of MFPs at Minimum Support Prices.
- ii. Increasing productivity and profitability of disadvantaged tribal households and generation of multiple livelihood opportunities through diversification and integration of production system and providing support during preparatory and implementation phases of production.
- iii. Providing enabling environment to enhance access of tribal forest gatherers to minor forest produce for optimization of forest based sustainable livelihood.
- iv. Encouraging and facilitating enterprise development focused towards minor forest produce and traditional skills of tribal artisans, including in the non-MFP sector.
- v. Providing marketing support to tribal gatherers and artisans through procurement of tribal products and produce and facilitating sale through retail outlets of TRIFED namely TRIBES India across the country as well as different e-commerce platforms and by organising exhibitions, melas, mahotsavs, supplier meets, etc.
- vi. Skill and entrepreneurship development with fine blend of indigenous knowledge and values of tribals along with technological innovations for speedier economic development.
- vii. Achieving livelihood driven tribal development through setting up of Van Dhan Vikas Kendra (VDVKs) consisting of 15 Self-Help Groups (SHGs) with each SHG having up to 20 members.
- viii. Setting up tertiary processing units and TRIFOOD Food parks with a view to providing help in fostering tribal entrepreneurship at a large scale and creating tribal- owned, tribal- managed production units to improve access to markets and finances, while actualizing better prices through value addition.

(c) & (d): The PMJVM has the coverage of all States and UTs having notified STs including Rajasthan. The Mission envisages to provide active employment and livelihood for about 1 million tribal families enabling them to engage in productive economic activities leveraging forest resources and activities they are already familiar with, without any dislocation or migration needs.

(e): Government has adopted a holistic approach for welfare and development of tribal people across the country. Tribal Sub-Plan (TSP), now called as Scheduled Tribe Component (STC) is a dedicated source of fund catering to support for education, health, agriculture, livelihood, housing, drinking water & sanitation, employment generation, skill development, women and child development, preservation of cultural heritage etc. 40 Central Ministries / Departments apart from Ministry of Tribal Affairs (MoTA) have been mandated to earmark Tribal Sub-Plan funds in the range of 4.3% to 17.5% of their total Scheme allocation every year for overall tribal development. State-wise details of total funds released for the welfare of tribals during the last three years under the STC of Central Ministries / Departments is at **Annexure 1**. Details of funds allocated and spent by States / UTs under their Schemes for welfare and development of STs during 2018-19 to 2020-21 is at **Annexure 2**.

Annexure 1

Annexure 1 referred in reply to part (e) of Rajya Sabha Starred Question No. #*224 for answer on 23.03.2022 regarding 'PM Janjatiya Vikas Mission'

**State wise Central STC funds provided/releases made in respect of State Government & Other State Agencies during last three years
(Amount in Crore)**

S. No.	State	FY 2018-19			FY 2019-20			FY 2020-21		
		State Govt.	Other State Agencies	Total	State Govt.	Other State Agencies	Total	State Govt.	Other State Agencies	Total
1	Andaman And Nicobar Islands	0.00	12.16	12.16	0.00	2.85	2.85	0.00	16.70	16.70
2	Andhra Pradesh	865.61	78.20	943.81	818.55	172.65	991.20	599.23	186.16	785.39
3	Arunachal Pradesh	658.43	32.68	691.11	845.73	85.07	930.80	1008.97	91.64	1100.61
4	Assam	1062.93	80.14	1143.07	1484.71	326.50	1811.21	1033.45	191.33	1224.78
5	Bihar	459.46	36.98	496.44	584.21	153.40	737.61	549.40	179.17	728.57
6	Chandigarh	0.87	6.42	7.29	0.37	13.39	13.76	1.05	8.81	9.86
7	Chhattisgarh	1656.64	264.99	1921.63	1551.54	542.79	2094.33	1343.81	541.22	1885.03
8	Delhi	5.92	2004.56	2010.48	1.46	2045.10	2046.56	4.56	3914.57	3919.13
9	Goa	24.68	3.30	27.98	32.59	4.98	37.57	22.41	4.97	27.38
10	Gujarat	1313.56	151.79	1465.35	1338.01	502.57	1840.58	1354.77	596.62	1951.39
11	Haryana	37.05	25.02	62.07	15.07	13.16	28.23	23.54	16.30	39.84
12	Himachal Pradesh	188.16	23.80	211.96	324.51	56.57	381.08	170.12	48.96	219.08
13	Jammu And Kashmir	582.01	96.81	678.82	518.89	98.16	617.05	215.67	103.40	319.07
14	Jharkhand	1449.63	181.58	1631.21	1809.47	229.53	2039.00	1088.81	321.36	1410.17
15	Karnataka	644.55	32.93	677.48	840.28	193.91	1034.19	533.27	200.66	733.93
16	Kerala	175.68	47.52	223.20	105.29	49.00	154.29	158.88	51.71	210.59
17	Ladakh	0.00	0.00	0.00	0.00	0.14	0.14	0.00	19.25	19.25
18	Lakshadweep	0.00	3.21	3.21	0.00	8.38	8.38	0.00	7.79	7.79
19	Madhya Pradesh	3335.43	90.45	3425.88	3453.83	851.61	4305.44	3207.95	1116.11	4324.06
20	Maharashtra	1616.31	853.67	2469.98	1720.20	2426.58	4146.78	3186.05	3194.50	6380.55
21	Manipur	369.73	49.47	419.20	425.17	119.16	544.33	356.08	210.31	566.39

22	Meghalaya	582.05	16.21	598.26	650.87	96.18	747.05	785.54	149.49	935.03
23	Mizoram	577.96	26.52	604.48	719.08	62.40	781.48	642.62	108.95	751.57
24	Nagaland	668.50	78.24	746.74	768.93	117.93	886.86	899.06	190.06	1089.12
25	Odisha	2299.08	117.86	2416.94	2855.23	593.01	3448.24	3010.86	548.05	3558.91
26	Puducherry	1.84	1.75	3.59	1.76	2.61	4.37	0.77	2.01	2.78
27	Punjab	27.95	31.23	59.18	32.10	228.77	260.87	23.44	196.94	220.38
28	Rajasthan	2070.29	45.77	2116.06	2202.02	512.97	2714.99	1908.99	624.98	2533.97
29	Sikkim	107.52	26.80	134.32	106.82	63.36	170.18	65.61	38.30	103.91
30	Tamil Nadu	233.38	54.33	287.71	449.05	79.87	528.92	499.88	108.67	608.55
31	Telangana	588.09	208.80	796.89	846.34	435.69	1282.03	367.96	448.16	816.12
32	The Dadra And Nagar Haveli And Daman And Diu	0.00	43.26	43.26	0.00	61.10	61.10	16.88	63.95	80.83
33	Tripura	390.69	32.69	423.38	506.03	77.34	583.37	365.44	76.15	441.59
34	Uttar Pradesh	513.59	155.65	669.24	763.70	221.26	984.96	858.52	256.43	1114.95
35	Uttarakhand	151.36	20.36	171.72	129.38	33.31	162.69	201.79	38.59	240.38
36	West Bengal	1447.93	53.08	1501.01	1724.96	60.77	1785.73	1247.05	44.33	1291.38
	Total	24106.88*	4988.23*	29095.11*	27626.15*	10542.07*	38168.22*	25752.43*	13916.6*	39669.03*

* Provisional figures

Data Source – STCMIS portal

State / UT - Fund release to the State Government / UT Administration.

State / UT Agencies - Fund released to other agencies in the State / UT.

Annexure 2 referred in reply to part (e) of Rajya Sabha Starred Question No. # *224 for answer on 23.03.2022 regarding 'PM Janjatiya Vikas Mission'

Details of Allocation and Expenditure by different State Governments under State Tribal Sub – Plan/Schedule Tribe Component from 2018-19 to 2020-21

(Rs. in crore)

S. No.	States/UTs	FY 2018-19		FY 2019-20		FY 2020-21	
		TSP Aln.	TSP Exp.	TSP Aln.	TSP Exp.	TSP Aln.	TSP Exp.
1	Andhra Pradesh	4176.61	3537.94	4988.53	3281.46	6570.16	4731.91
2	Andaman & Nicobar	236.12	236.08	130.03	127.65	116.01	114.72
3	Assam	1942.76	1857.51	2056.32	1965.05	1614.43	1086.89
4	Bihar	1254.97	1067.59	1194.28	1126.97	1049.18	868.38
5	Chhattisgarh	23329.55	17279.95	22012.66	16422.09	20919.60	4627.71
6	Dadra & Nagar Haveli and Daman & Diu	13.77	13.77	12.41	12.41	17.45	0.71
7	Goa	394.31	213.64	454.28	227.86	453.39	183.06
8	Gujarat	13278.00	11744.00	14567.00	12809.00	14106.00	11120.53
9	Himachal Pradesh	567.00	466.18	639.00	639.00	711.00	NR
10	Jharkhand	19957.24	16156.61	20886.15	16312.27	20201.43	1119.87
11	Karnataka	8614.04	7913.50	7879.11	7227.59	7814.78	7294.54
12	Kerala	699.69	616.48	866.26	504.36	781.36	733.40
13	Madhya Pradesh	27474.57	24237.38	33466.66	26980.30	24261.29	14993.91
14	Maharashtra	8969.05	7274.14	8531.00	6833.55	8853.00	7415.42
15	Odisha	5807.80	5321.75	7374.29	6022.73	14423.83	10647.59
16	Rajasthan	14584.20	13576.47	14981.24	13819.01	15545.68	13784.39
17	Sikkim	6.12	2.53	2.63	1.51	1.00	0.76
18	Tamil Nadu	794.25	632.94	1277.84	1015.84	1299.47	1155.51
19	Telangana	9693.12	6510.00	7184.87	6357.84	9771.28	7185.40
20	Tripura	2368.31	1538.99	2772.42	1794.55	2573.98	777.22
21	Uttar Pradesh	977.24	686.91	1027.01	823.37	1195.14	1163.78
22	Uttarakhand	515.06	262.21	516.54	302.93	498.64	36.34
23	West Bengal	6417.91	5129.63	6287.53	5303.00	8211.59	4338.17
Total		152071.69	126276.19	159108.06	129910.34	160989.68	93380.21

Source: Information received from States/UTs. *Provisional figures, Aln: Allocation, Exp: Expenditure, NR: Not received.
